

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17th March, 2023

NOTICE

Please take notice that the following matters listed on 17.03.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins) No. 1422 of 2022 & I.A. No. 4448,4406 of 2022 (With Defects)	Aayat Processors Vs. Jalesh Kumar Grover	Pallavi Singh	Raunak Dhillon Isha Malik Nihaal Dewan Abhishek Anand Sahil Bhatia-R1
2.	Comp. App. (AT) (Ins) No. 66 of 2023	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Pulkit Deora	Karan Kohli

3.	Comp. App. (AT)	Jalesh Kumar Grover	Abhishek Anand	Sanjay Gupta
	(Ins) No. 776 of	Resolution Professional for GPI		Ajit Mohan-R1
	2022 & I.A. No.	Textiles Ltd.		J
	2157 of 2022	Vs.		
		The Hongkong and Shanghai Banking		
	(PH)	Corporation Ltd. & Anr.		
	(= ==)	Corporation Zear of Family		
4.	Comp. App. (AT)	Entegra Ltd.	Abhishek Puri	Deepak Khurana
	(Ins) No. 1287 &	Vs.		Ashwini Kr. Tak
	1291 of 2022	Shree Maheshwar Hydel Power		Shruti Pandey-R2
	12/1 01 2022	Corporation Ltd. Through Interim		Ashish Verma
	(With Defects)	Resolution Professional & Anr.		Tiomon voima
5.	Comp. App. (AT)	Sunil Rajaram Ghag & Anr.	Suman S	Gautam Singh-R1
	(Ins) No. 1489 of	Vs.	Anukur Kashyap	Aditya Grover
	2019 & I.A. No.	White Water Hospitality Pvt. Ltd &		Arjun Gover-R2
	4237 of 2019 &	Ors		1 injuni 00 (01 112
	552 of 2022			
	(PH)			
6.	Comp. App. (AT)	Rakesh Kumar Gupta	Abhishek Anand	Sanjay Bhatt
	(Ins) No. 444 of	Vs.	1 Tomonex 1 Hidia	Sahil Monga-R1
	2022 & I.A. No.	Straight Edge Contracts Pvt. Ltd.		Apoorva
	3802 of 2022	Through its Resolution Professional &		Choudhary-R2
	3602 01 2022	Ors.		Akshay M Gupta-
		013.		
	(PH)			• •
	(PH)	With		R8
7.	(PH) Comp. App. (AT)		Sahil Monga	• •
7.	, ,	With	Sahil Monga	R8
7.	Comp. App. (AT)	With Straight Edge Contracts Pvt. Ltd.	Sahil Monga	R8 Abhishek Anand
7.	Comp. App. (AT) (Ins) No. 651 of	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit	Sahil Monga	R8 Abhishek Anand Nipun Gautam-R1
7.	Comp. App. (AT) (Ins) No. 651 of	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha	Sahil Monga	R8 Abhishek Anand Nipun Gautam-R1
7.	Comp. App. (AT) (Ins) No. 651 of	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs.	Sahil Monga	R8 Abhishek Anand Nipun Gautam-R1
7.	Comp. App. (AT) (Ins) No. 651 of	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta	Sahil Monga	R8 Abhishek Anand Nipun Gautam-R1
7.	Comp. App. (AT) (Ins) No. 651 of 2022	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors.	Sahil Monga	R8 Abhishek Anand Nipun Gautam-R1
	Comp. App. (AT) (Ins) No. 651 of 2022 (PH)	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With		R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2
7.	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT)	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd.	Sahil Monga Sanjay Bhatt	R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta
	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT) (Ins) No. 370 of	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional		R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra
	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT)	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash		R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra Swarlipi Deb Roy
	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT) (Ins) No. 370 of 2022	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs.		R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra
	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT) (Ins) No. 370 of	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash		R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra Swarlipi Deb Roy
	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT) (Ins) No. 370 of 2022	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd.		R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra Swarlipi Deb Roy
8.	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT) (Ins) No. 370 of 2022 (PH)	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd.	Sanjay Bhatt	R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra Swarlipi Deb Roy Akshay M Gupta
	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT) (Ins) No. 370 of 2022 (PH) Comp. App. (AT)	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With Greenopolis Welfare Association		R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra Swarlipi Deb Roy Akshay M Gupta Apoorva
8.	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT) (Ins) No. 370 of 2022 (PH) Comp. App. (AT) (Ins) No. 602 of	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With Greenopolis Welfare Association Vs.	Sanjay Bhatt	R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra Swarlipi Deb Roy Akshay M Gupta Apoorva Chowdhury
8.	Comp. App. (AT) (Ins) No. 651 of 2022 (PH) Comp. App. (AT) (Ins) No. 370 of 2022 (PH) Comp. App. (AT)	With Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors. With Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With Greenopolis Welfare Association	Sanjay Bhatt	R8 Abhishek Anand Nipun Gautam-R1 Hemant Chaudhri-R2 R.K Gupta Ekansh Mishra Swarlipi Deb Roy Akshay M Gupta Apoorva Chowdhury Sanjay Bhatt-R1
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10.	Comp. App. (AT)	Girish Chander Joshi	Raj Kamal	Abhishek Anand
	(Ins) No. 1379 of	Vs.		Nipun Gautam
	2022 & I.A. No.	Orris Infrastructure Pvt. Ltd. & Ors.		Hemant Chaudhri
	4311, 4312, 4733			Sanjay Bhatt
	of 2022			Akshay M Gupta
	(With Defects) (PH)			

By order of Hon'ble Chairperson
-Sd/Registrar